

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.17
C.P.No.12/BB/2022

IN THE MATTER OF:

Mr. Vinod Bajaj ... Petitioner
Vs.
M/s. Vetril Components Pvt. Ltd. & Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Ms. Shriraja. S
For the Respondents : Shri A.S. Vishwajith

ORDER

1. Heard the Ld. Counsels for the Parties.
2. List the case before the Regular Bench on **19.09.2024**.

-Sd-

DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

K. BISWAL
MEMBER (JUDICIAL)